

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (h). The sugar factory at Chanpatia, Chakia in Bihar is one of the factories of the Champaran Sugar Company Limited, a private company which was wound up by Allahabad High Court Order on 05.09.1994 on the recommendation of the BIFR. On account of liquidation orders passed by the High Court, 876 workers at the sugar factory in Chanpatia ceased to be in employment. The management of the factory presently vest with the official liquidator. Since the Company is a private company, the Central Government has no proposal to clear their outstanding due or deployment of their employees in other Companies.

Status to Bikaner

1097. SHRI MAHENDRA SINGH BHATI : Will the Minister of FINANCE be pleased to state :

(a) whether the Bikaner District has been granted status of B-2 city; and

(b) if so, since when?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (b). Bikaner city has been classified as a B-2 Class City for the grant of House Rent Allowance and City Compensatory Allowance w.e.f. 1.3.1991.

Cotton Export

1098. SHRI RAM NAIK : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of cotton permitted for export from Maharashtra during the current season;

(b) the total quantity of cotton exported by Maharashtra so far;

(c) the total quantity for export of cotton asked for by the Government of Maharashtra;

(d) the total quantity permitted by the Union Government; and

(e) the reason for permitting less quantity of cotton for export from the State ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) (a) to (d). Maharashtra Government had sought a quota of 5 lakh bales of cotton for export during the current cotton season (Sept. 95-Aug. 96). The Maharashtra State Cooperative Cotton Growers Marketing Federation has been allocated a quota of 2.2 lakh bales of cotton for export. All other State Federations were allotted, in all, 1.8 lakh bales for export. In addition, Maharashtra Federation could also apply against the quotas released for modern ginning and pressing units as well as for CCI/Federations/Private trade. The total quantity of

cotton exported (actually shipped) by Maharashtra Federation in the current year upto 15/7/96 is reported to be 47.594 bales.

(e) Does not arise in view of (a) to (d) above.

Review of P.M.R.Y.

1099. SHRI MAHESH KUMAR M. KANODIA :
PROF. RASA SINGH RAWAT :
SHRI KASHI RAM RANA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have made any assessment regarding success of Prime Minister Rozgar Yojana (P.M.R.Y.) for educated unemployed youths;

(b) if so, the details thereof.

(c) if not, the reasons therefor; and

(d) the details of the subsidy provided in this regard during the last year, State-wise and the target thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) and (c). Progress in implementation of PMRY is reviewed by Committees constituted at the Central, State and District level. A cell headed by the Dy. Governor, RBI also closely monitors the performance of the banks under the PMRY. Besides review and assessment by these committees, evaluation of the programme is also carried out by involving reputed institutions like IIM. Based on this review/evaluation, progress in implementation of PMRY is satisfactory. As reported by the State/UTs, number of cases sanctioned bank loans during the year 1993-94, 1994-95, 1995-96 is 32,068, 1,98,238 and 2,94,148 respectively. However, insistence on collateral security by some banks and delay in disbursement of sanctioned loans have also been reported.

(d) Subsidy under the Prime Minister's Rozgar Yojana is released to the Reserve Bank of India which in turn releases it to implementing banks. Hence, RBI is maintaining bankwise releases of subsidy and does not maintain State-wise subsidy releases. During the year 1995-96 an amount of Rs. 118.20 crores was released to the Reserve Bank of India for meeting subsidy claims for implementation of PMRY.

Cargo and Custom Agents

1100. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of authorised agents of Cargo and Customs clearing in Delhi;

(b) the criteria adopted for authorisation of such agencies;